## NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH **AHMEDABAD**

CP (CAA) 33/NCLT/AHM/2017 In CA(CAA) No. 3/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 28.04.2017

Name of the Company:

Aditya Birla Financial Services Ltd.

Section of the Companies Act:

Section 230-232 of the Companies Act, 2013

S.NO. NAME (CAPITAL LETTERS) **DESIGNATION** REPRESENTATION **SIGNATURE** 

Mihin Jashi

Sn. Advocate Petitions

3. Pranjal Buch

bes Singli e la.

## **ORDER**

Learned Senior Advocate Mr. Mihir Joshi with Learned Advocate Mr. Sandeep Singhi with Learned Advocate Mr. Pranjal Buch present for Petitioner.

Affidavit filed.

Heard arguments of Learned Counsel for Petitioner.

Order reserved regarding admission.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 28th day of April, 2017.